

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Original Application No. 34/2025

IN THE MATTER OF:

Sunil Sharma

...Applicant

Versus

State of Haryana & Ors.

... Respondents

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Date: 25/8/25

Place: New Delhi

Respondent No.5 & 6

Through


Vijay K Sharma

Advocate

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New Delhi-110024

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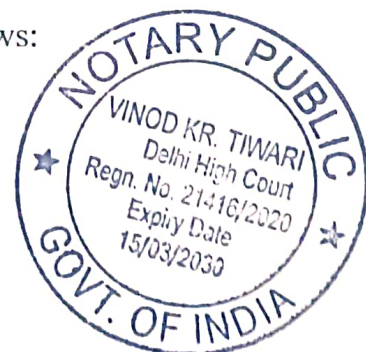
... Respondents

AFFIDAVIT ON BEHALF OF RESPONDENT NO. 5 & 6.

I, DevenderMaan, S/o Sh. Kirori Mal, aged about 57 years, resident of B 1-118, Sector-11B, Sector-7, District Faridabad – 121006, Haryana, the Respondent No. 5 herein and President/Authorised Representative of the Respondent No. 6, do hereby solemnly affirm and state as under:

1. That I am the Respondent No. 5 in the present matter and also the President/Authorised Representative of Respondent No. 6. Being fully conversant with the facts and circumstances of the case, I am competent to swear this affidavit.
2. That it is respectfully submitted that on the last date of hearing, during the course of arguments by the counsel for Respondents No. 5 and 6, a query was raised by this Hon'ble Tribunal regarding Annexure-4 filed with the reply. The Hon'ble Tribunal specifically directed the Respondents to furnish the relevant *Khasra Number* where the office of the Haryana State Pollution Control Board (HSPCB) and the Vita Dairy Booth are situated.
3. That as per the municipal records, although the Khasra is shown as 'factory' in revenue entries, the Municipal Corporation, Faridabad (MCF) has granted permission for establishment of the HSPCB Office as well as the Vita Dairy Booth on the said land. The details are as follows:

- Khasra No 24/4



- Rakba: 8-0 GairMumkin (non-agricultural use)
- Usage: HSPCB Office and Vita Dairy Booth (permitted by MCF).

A true copy of the chart reflecting the Khasra details is annexed herewith and marked as **Annexure-1**.

4. That this Hon'ble Tribunal was further pleased to observe that instead of demolition of the existing structure, the answering Respondents may explore the option of purchase or lease of the said land so that the religious sentiments of the devotees are not adversely affected.
5. That the contents of the accompanying Affidavit filed on behalf of Respondents No. 5 and 6 are true and correct to the best of my knowledge and belief.

Vijay K. Sharma
 I identify the Deponent who has signed our thumb impressions in my presence

VERIFICATION

25 AUG 2025

For SHREE RADHA KRISHAN TRUST
[Signature]
 DEPONENT
 Authorised Signatory

Verified at New Delhi on this ___ day of ___, 2025 that the contents of the above reply are true and correct to the best of my knowledge based on the records and nothing material has been concealed therefrom.

For SHREE RADHA KRISHAN TRUST
 DEPONENT
[Signature]
 Authorised Signatory



CERTIFIED THAT THE CONTENTS EXPLAINED TO THE DEPONENT EXECUTANT WHO IS SEEMED PERFECTLY TO UNDERSTAND AFFIRMED & DEPOSED BEFORE ME AT NEW DELHI
[Signature]
 IDENTIFY THE EXECUTANT/DEPONENT WHO HAS SIGNED IN MY PRESENCE
 VINOD KUMAR TIWARI, Advocate, Reg. No. 21416/2020
 NOTARY PUBLIC (NEW DELHI)
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25 AUG 2025

गांव: मुजेसर तहसील नं.: 79 तहसील: गोंदळी जिल्हा: फरीदाबाद साल: 2022-2023

खेड व जमाबंदी नं.	खतबंदी नं.	जम तरफ पा पत्ती	शिवलय महिले प्राथमिक शाळा	शिवलय महिले संपन्नकार	कुपू पा विचार के अन्य साधन का वाच	वाचर स्वतंत्र वा मुग्धे और किले का वाचर	हवा और किराज जमीन	र और संख्या के खोरे के साथ लागत जो मुजाब देता है	शिवलय वा न कौलत का पैगसा और वाच का रंग	वाच और सवर्ग के खोरे महिले गांव	प्रतिभूति
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						11	0-6 गे. मु.		मुजेसर		
						10/1	0-1 गे. मु.		मुजेसर		
						20	5-10 गे. मु.		मुजेसर		
						21	8-0 गे. मु.		मुजेसर		
						22	0-7 गे. मु.		मुजेसर		
						1	8-0 गे. मु.		मुजेसर		
						3/2	3-14 गे. मु.		मुजेसर		
						4	0-5 गे. मु.		मुजेसर		
						5	0-6 गे. मु.		मुजेसर		
						7	0-17 गे. मु.		मुजेसर		
						8/1	5-15 गे. मु.		मुजेसर		
						13/2	0-14 गे. मु.		मुजेसर		
						14	8-0 गे. मु.		मुजेसर		
						25	8-0 गे. मु.		मुजेसर		
						6/4			मुजेसर		
						4	2-4 गे. मु.		मुजेसर		
						3	8-0 गे. मु.		मुजेसर		
						11/7			मुजेसर		
						25/3	2-11 गे. मु.		मुजेसर		
						12/7			मुजेसर		
						4	8-0 गे. मु.		मुजेसर		
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						11	8-0 गे. मु.		मुजेसर		
						15	8-0 गे. मु.		मुजेसर		
						16	8-0 गे. मु.		मुजेसर		
						17/1	6-16 गे. मु.		मुजेसर		
						17/2	1-2 गे. मु.		मुजेसर		
						18/1	0-17 गे. मु.		मुजेसर		
						18/2	4-13 गे. मु.		मुजेसर		
						19/3	1-3 गे. मु.		मुजेसर		
						21/3	5-9 गे. मु.		मुजेसर		
						22/2	7-13 गे. मु.		मुजेसर		
						23	8-0 गे. मु.		मुजेसर		
						21/1	1-2 गे. मु.		मुजेसर		
						24/2	0-8 गे. मु.		मुजेसर		
						25	8-0 गे. मु.		मुजेसर		
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						9	1-8 गे. मु.		मुजेसर		
						10	8-0 गे. मु.		मुजेसर		

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		16	10 मु० 7-5 गे. मु.
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		21	फैक्ट्री 5-15 गे. मु.
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		1	3-0 गे. मु.
		9	फैक्ट्री 0-7 गे. म.

